

in their diplomatic interactions with other countries, expressed their concern over Pakistan's acquisition of sophisticated arms and its clandestine weapons oriented nuclear programme.

(d) Does not arise.

Bird Hit Menace at Airports of IAF

1283. SHRI K.P. SINGH DEO :

SHRI DHIRENDRA AGARWAL :

Will the Minister of DEFENCE be pleased to state.

(a) whether due to bird hit menace faced by flying aircraft, certain structures and communications network etc. located at airports are proposed to be shifted by Indian Air Force (IAF) to new locations;

(b) if so, the details and the measures taken so far to tackle bird hit menace at the airports of Indian Air Force;

(c) whether technology upgradation with the help of foreign agencies was attempted in the matter;

(d) if so, the details thereof; and

(e) the losses suffered by IAF on account of bird hitting of fighter aeroplanes during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (d). Though certain airfields are prone to bird hits on flying aircraft, no structures or communication networks are proposed to be shifted away from these airfields. However, steps have been taken by the Ministries of Agriculture and Urban Affairs and Employment and the concerned State Governments for modernisation of slaughter houses/ carcass utilisation centres and for sanitisation of areas around the bird-prone airfields to reduce bird activities.

There is a proposal to acquire LPG operated Acoustic devices, Bird Guard Bio-Acoustic equipment and Microlite aircraft from abroad by the IAF for scaring away birds.

(e) During the last two years, the IAF has lost 2 MiG-27 and 2 MiG-21 aircraft besides withdrawal of 57 aero-engines.

[English]

Surplus Port Land

1284. SHRIMATI BHAVNA BEN DEVRAJ BHAI CHIKHALIA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the rules framed by the Government for leasing out the surplus port land in the country;

(b) whether any surplus port land has been leased out of any port in Gujarat under these rules; and

(c) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No land has been declared as surplus in the Port. However, land is leased out for port related activities by calling competitive bids.

(b) and (c). No. Sir.

Indian Mission Premises Abroad

1285. DR. LAXMINARAYAN PANDEY

SHRI ANANTH KUMAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the details of the Indian missions in various countries housed in properties owned by the Government of India and those housed in rented premises;

(b) the amount of rent paid in each case during the last three years, year-wise.

(c) whether the Government have examined comparative advantage of the option of purchasing property to house missions in rented premises;

(d) if so, the details thereof;

(e) whether the Government have prepared any policy document in this regard; and

(f) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) At present 57 (fifty-seven) Indian Missions in various countries are housed in properties owned by the Government and 59 (fifty-nine) are in rented properties. The details are enclosed in the attached Statement I and II.

(b) The amount of rent paid during the last 3 years is as follows :

| | |
|---------|------------------|
| 1993-94 | Rs. 8.32 crores |
| 1994-95 | Rs. 11.02 crores |
| 1995-96 | Rs. 11.32 crores |

(c) Yes, Sir.

(d) In view of the rising trend in rentals all over the world, it has been Government's policy to acquire properties for its Missions wherever cost effective. This is done either through the purchase of built-up properties or by undertaking construction on acquiring plots. With regard to purchase of built-up properties Missions have been provided clear guidelines on the basis of which to suggest properties for outright purchase. The basic requirements in each case are :

(i) Suitability of space and location;

(ii) Economic cost effectiveness vis-a-vis the market value and rental trends;

(iii) Structural soundness and residual life of proposed properties;

(iv) Clear title.